

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: EMPEE SUGARS AND CHEMICALS LIMITED Date of Commencement of Liquidation: 10-02-2023; List of Stakeholders as on Date: 05-08-2024; Name of IP: Mr. Pankaj Srivastava; Process Number: 1; Last 5 digit of registration number: 10474

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	4	24520708501	4	21213339026		3307369475		Annexure 3
4	Unsecured financial creditors	2	7527703857	2	4004919423		3522784434		Annexure 4
5	Operational creditors (Workmen)	133	60062223	123	14020804		46041419		Annexure 5
6	Operational creditors (Employees)	81	28471323	60	9529363		18941960		Annexure 6
7	Operational creditors (Government Dues)	10	812300567	10	812300567				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	14	1688190624	9	699375739	135319401	988814885		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	1551152	1	1551152				Annexure 9
Total		245	34638988247	209	26755036074	135319401	7883952173		